

**F. No. J-11015/9/2017-Judl.**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 15<sup>th</sup> November, 2017

**ORDER**

The President is pleased to engage **Shri Siddharth Singh Antil**, Advocate as Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before District & Subordinate Courts, Sonipat (Haryana) replacing the earlier Standing Govt. Counsel, Shri Aditya Sharma, Advocate vide this Department's earlier order No. 36(18)/2014-Judl. dated 19.02.2014, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**District & Subordinate Courts, Sonipat (Haryana)**  
**Standing Government Counsel**

Name (Shri)	Contact details	Enrollment No.
Siddharth Singh Antil	67-L, Model Town, Sonapat-131001. Mob: 9466701111 Phone: 0130-2244132 Email: sidharthantil@gmail.com	P/146/2008

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.


3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
4. The District Judge, Sonipat (Haryana).
5. Shri Siddharth Singh Antil, Standing Govt. Counsel at the address mentioned above.
6. The Cash (LA) Section, Department of Legal Affairs for payment of retainership fee to the above Standing Govt. Counsel w.e.f. the date of this order and to stop the payment of retainership fee to earlier Standing Govt. Counsel Shri Aditya Sharma, w.e.f. the date of this order.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
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